Form No. 3

Verification of plaints and other pleadings. (Rule 44)

I, ... the ..... abovenamed, solemnly declare that what is stated in paragraphs ..... is true to my own knowledge, and that what is stated in the remaining paragraphs ..... is stated on information and belief, and I believe the same to be true.

Solemnly declared at Bombay)

this ..... day of ..... 19 .)

Before me,

Assistant Master/Associate,

High Court, Bombay.

Form No. 4

Appearance of party in person (Rules 49 and 56)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO. OF 19

..... PLAINTIFF

versus

..... DEFENDANT

To

The Prothonotary and Senior Master,
High Court,
Bombay.

Sir,

Please enter my appearance in the above suit.
My address for service is as under :-
(here give address for service).

Dated this ... . day of ....19 .

.....

(Signature of the Plaintiff Defendant)